

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 21st December, 2024

NOTICE

This is to inform that Court No.3 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit w.e.f. 23rd & 24th December, 2024. The matters listed before Court No. 3, during the abovesaid period are adjourned en-bloc and shall be listed as per following schedule :-

| Date | Shifted to |
|------------|------------|
| 23.12.2024 | 24.03.2025 |
| 24.12.2024 | 25.03.2025 |


Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.